

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

O.A. No.62/1272/2020

This the 17th day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Ghulam Mohammad Wani Age 35 years S/o Abdul Samad Wani, R/o Watkaloo Chadoora District Budgam.

.....Applicant

By Advocate: Mr. Umer Rashid Wani

Versus

1. Union of India through Chief Post Master General, J&K Srinagar.
2. Director Postal Services J&K Jammu
3. Senior Superintendent of Posts Srinagar Postal Division GPO Srinagar.
4. Sub Divisional Inspector Posts, West Sub Division Srinagar Headquarter GPO 190001.

..... Respondents

(By Advocate: Mr. Raghu Mehta)

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A)

Learned counsel for applicant seeks permission to withdraw this O.A. with liberty to file a fresh before appropriate forum, if any fresh cause of action arise.

2. In view of the submissions made by the applicant, The O.A. is dismissed as withdrawn with liberty to applicant to approach appropriate forum, if any new cause of action arise. No costs.

(ANAND MATHUR)

MEMBER (A)
Mks

(RAKESH SAGAR JAIN)

MEMBER (J)

